

NOTIFICATION No. 85 / 2012

I

Thiru J.Krishnamoorthy, Presiding Officer, Labour Court, Coimbatore, who has been appointed on transfer as Principal Judge, Family Court, Chennai in G.O.Ms.No.369, Home (Courts.II) Department, dated 25.05.2012, is transferred and posted as Principal Judge, Family Court, Chennai vice Thiru T.C.S.Raja Chockalingam, transferred.

Thiru T.C.S.Raja Chockalingam, Principal Judge, Family Court, Chennai, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.Ms.No.369, Home (Courts.II) Department, dated 25.05.2012, is transferred and posted as I Additional Principal Judge, Family Court, Chennai in the existing vacancy.

Thiru V.Ramasamy, II Additional District Judge (CBI Cases), Coimbatore, who has been appointed on transfer as Judge, Family Court, Salem in G.O.Ms.No.369, Home (Courts.II) Department, dated 25.05.2012, is transferred and posted as Judge, Family Court, Salem in the existing vacancy.

II

Thiru G.P.Elango, District Judge, formerly functioned as VI Additional District Judge, Coimbatore @ Tiruppur, now under compulsory wait, who has been appointed on transfer as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai in G.O.Ms.No.370, Home (Courts.II) Department, dated 25.05.2012 is posted as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai vice Thiru M.Mony, transferred.

Thiru M.Mony, District Judge, functioning as Judge, II Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai

in G.O.Ms.No.370, Home (Courts.II) Department, dated 25.05.2012 is transferred and posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai in the existing vacancy.

Thiru G.Dhanaraj, District Judge, formerly functioned as V Additional District Judge, Madurai, now under compulsory wait, who has been appointed on transfer as Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai in G.O.Ms.No.370, Home (Courts.II) Department, dated 25.05.2012 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai in the existing vacancy.

Ms. R.Hemalatha, District Judge, formerly functioned as VI Additional District Judge, Madurai, now under compulsory wait, who has been appointed on transfer as Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Madurai in G.O.Ms.No.370, Home (Courts.II) Department, dated 25.05.2012 is posted as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 25.05.2012.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

To

1. The Officers concerned.
1. The Offices of the Officers concerned.
2. The I Additional Principal Judge, Family Court, Chennai.
3. The Judge, Family Court, Salem.
4. The Judge, I Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai.
5. The Judge, I / II Additional Special Court for Exclusive trial of cases under NDPS Act, Madurai.
6. The Principal Judge, City Civil Court, Chennai.
7. The Principal District Judge, Coimbatore / Salem / Madurai.
8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A&E), Chennai.18.
9. The Pay and Accounts Officer, High Court, Madras / Madurai.
10. The Treasury Officer, Coimbatore / Salem.

Copy to :-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Registrar (Administration), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Additional Registrar (Vigilance), High Court, Madras.
10. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
11. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
13. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
14. The Director, Tamil Nadu State Judicial Academy, No.30(95), PSKR Salai, R.A.Puram, Chennai - 28.
15. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
16. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
17. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
18. The Technical Director, NIC, High Court, Madras.
19. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
20. The Record Keeper, A.D. Records, High Court, Madras.

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